NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/187/ (IB)/2017

NAME OF THE PETITIONER(S)

: VENTUREAST PROACTIVE FUND LLC

NAME OF THE RESPONDENT(S)

: LATTICE BRIDGE INFOTECH PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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M. Jayaohrer

for Respondents

For Louis

ORDER

Mr.V.Hari Kumar Counsel for Petitioner present. Ms.M. Jayashree Counsel for respondents present. Counsel for the respondent submitted that they have already given the proposal for settlement. Counsel for respondent is directed to give a copy of the proposal to the other side and file the same before the Registry. The counsel for the petitioner is directed to give response within two weeks. Put up on 14.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (Ch.MOHD SHARIF TARIQ) MEMBER (JUDICIAL)

hv